

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No. L-1/18/2010-CERC

Dated: 12th February, 2010

PUBLIC NOTICE

Subject: Draft Indian Electricity Grid Code Regulations 2010

In exercise of powers conferred under Section 79 (h) read with Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft Indian Electricity Grid Code (IEGC) regulations, 2010. The draft IEGC regulations 2010 has been prepared after a comprehensive review of present IEGC in force in view of several developments. The main changes in the provisions of IEGC have been briefly explained in the explanatory memorandum. It is proposed that the draft IEGC regulations 2010 would replace the IEGC which was brought into effect from 1st April, 2006. The draft regulations along with an explanatory memorandum are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments / suggestions / objections on the draft regulations may be sent to the undersigned latest by 8th March, 2010.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(**Alok Kumar**)
Secretary